

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 3763
TO BE ANSWERED ON 24.03.2025**

SCHEMES FOR WELFARE OF UNORGANISED WORKERS

3763. SHRI PUTTA MAHESH KUMAR:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has undertaken any study/survey regarding the total number of unorganised workers in the country during the last five years;**
- (b) if so, the details thereof, State-wise, especially in Andhra Pradesh;**
- (c) the details of the list of Central Sector and Centrally Sponsored Schemes introduced and implemented for the welfare of unorganised workers across the country; and**
- (d) the details of the steps taken by the Government to increase awareness amongst unorganised workers especially youth and women during the last five years?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) seeded with Aadhaar. eShram portal is meant to register and support the unorganised workers by providing them a Universal Account Number (UAN) on a self-declaration basis. As on 18.03.2025, over 30.71 crore unorganised workers have registered on eShram portal including 83,29,407 in the State of Andhra Pradesh. The state-wise details is annexed.

Central Government runs various schemes for welfare of workers including unorganized worker, in the country. These schemes include (i) Ayushman Bharat-Pradhan Mantri Jan Arogya Yojana (ABPMJAY), (ii) Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), (iii) Pradhan Mantri Suraksha Bima Yojana (PMSBY),

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(iv) Pradhan Mantri Shram Yogi Maan- Dhan (PM-SYM), (v) Labour Welfare Scheme and health care facilities for Beedi/ Cine & Non-coal Mine workers, (vi) Employees State Insurance Scheme, (vii) Public Distribution System through One- Nation-One-Ration-Card Scheme under National Food Security Act, (viii) Deen Dayal Upadhyay Gramin Kaushal Yojana, (ix) Pradhan Mantri Awas Yojana, (x) Mahatma Gandhi Bunkar Bima Yojana, (xi) Deen Dayal Antyodaya Yojana, (xii) PMSVANidhi, (xiii) Pradhan Mantri Kaushal Vikas Yojana (xiv) Mahatma Gandhi National Rural Employment Guarantee Scheme among others.

Apart from these, State Governments also run specific schemes for the welfare of workers.

The steps taken by Government to promote awareness amongst unorganized workers include: -

- (i) Holding periodic review meeting with States/ UTs.**
- (ii) Regular Meeting with State Common Services Centre (CSC) Heads.**
- (iii) SMS campaign to create awareness.**
- (iv) Organizing awareness camps, facilitating enrolment etc.**

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 3763 FOR 24.03.2025 REGARDING “SCHEMES FOR WELFARE OF UNORGANISED WORKERS”.

Detail of the State wise registration as on 18.03.2025	
State	Total Registrations
UTTAR PRADESH	8,38,37,184
BIHAR	2,98,13,811
WEST BENGAL	2,64,43,654
MADHYA PRADESH	1,86,95,372
MAHARASHTRA	1,75,93,381
RAJASTHAN	1,46,08,175
ODISHA	1,35,70,778
GUJARAT	1,19,63,078
KARNATAKA	1,07,23,586
JHARKHAND	96,42,344
TAMIL NADU	90,97,655
CHHATTISGARH	85,54,010
ANDHRA PRADESH	83,29,407
ASSAM	76,32,499
KERALA	60,26,752
PUNJAB	58,04,791
HARYANA	53,76,239
TELANGANA	44,87,322
JAMMU AND KASHMIR	35,77,985
DELHI	35,28,383
UTTARAKHAND	30,67,617
HIMACHAL PRADESH	19,90,186
TRIPURA	8,90,030
MANIPUR	4,56,116
MEGHALAYA	3,32,472
NAGALAND	2,34,741
ARUNACHAL PRADESH	2,04,624
PUDUCHERRY	1,91,201
CHANDIGARH	1,86,424
GOA	77,802
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	74,818
MIZORAM	65,202
SIKKIM	42,957
LADAKH	33,973
ANDAMAN AND NICOBAR ISLANDS	33,058
LAKSHADWEEP	2,819
Total	30,71,90,446

Data Source: <https://eshram.gov.in//dashboard>
